

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2679
ANSWERED ON:08.08.2003
PROCUREMENT AND EXPORT OF MAIZE
A. VENKATESH NAIK

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quantum of maize procured by the FCI in Karnataka during the last one year;
- (b) the main reasons for low procurement;
- (c) whether the Union Government have any proposal for allowing export of maize;
- (d) if so, details thereof including the reasons therefor; and
- (e) the steps taken by the Government to encourage the exporters to export maize and to explore the possibilities of augmenting it further?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SREENIVASA PRASAD)

- (a): The FCI has not procured maize in Karnataka during 2002-03. However, a State Government Agency, the Karnataka Food & Civil Supplies Corporation (KFCSC), has procured a quantity of 990 MT of maize during 2002-2003 under price support operations.
- (b): The procurement may have been low due to drought conditions in the State and higher market prices of maize in the open market.
- (c),(d)&(e): There are no quantitative restrictions on the export of maize in the present existing Export-Import policy of the Government of India.